

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) All provisions of Labour Act, Gratuity Act, Provident Fund Act, and other similar Acts which are applicable and beneficial to tea workers of tea gardens are implemented by Tea Trading Corporation of India Ltd. in respect of its tea estates after nationalisation with effect from 5-4-1985.

(b) and (c) Do not arise.

[Translations] - reference

Compensation for Land acquired for Hema range in Mahu Cantonment

2385. SHRIMATI SUMITRA MAHAJAN : Will the Minister of DEFENCE be pleased to state :

(a) whether compensation has been paid for the land acquired for army for Hema Range in Mahu Cantonment;

(b) if so, when; and

(c) if not, the reasons for the delay?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) to (c) The Land Acquisition proceedings in respect of Hema Range, Mhow Cantonment, could not be completed as the Award given by the Collector, in December 1988, fixing Rs. 15,97,92,267.50 as compensation and Rs. 3.1926 crores as rehabilitation grant, respectively, was considered excessive. Consequently, no land has been taken over for establishing the proposed Hema Range.

[English] 91

Conversion of State Highways into National Highways in Orissa

2386. SHRI SRIBALLAV PANIGRAHI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Union Government have received any proposal from the

Government of Orissa for conversion of State Highways into National Highways; and

(b) if so, the details thereof and the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) The Government of Orissa has forwarded the following roads for inclusion in the National Highway Grid during the 8th Five Year Plan, viz.

Sl No.	Name of the Road	Length (in Kms)
1.	Gopalpur-Khariar-Nawapara-Raipur	480
2.	Panikoili-Keonjhar-Barbil-Koira-Rajamunda	220
TOTAL		700 Kms

However, a decision about declaring new National Highways in various States including Orissa can be taken only after finalisation of the 8th Five Year Plan.

92
Varieties of cloth reserved in Handloom Sector

2387. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government have reserved manufacturing of 22 varieties of cloth to handloom sector; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) List of 22 reserved items is attached as Statement.

Statement

Sl. No.	ITEM	Range of Items Reserved for Production by Handlooms
1	2	3
1.	Saree	Sarees with woven borders or headings and with extra warp or extra weft anywhere in the fabric (except those made from 100% synthetic fibres and those made with more than 45% by weight of man-made fibres).
2.	Kotah Doria Saree	These sarees having corded effect in stripe of check pattern made of cotton or with cotton as one of the major component in the blend/union.
3.	Tie & Dye Saree and Material.	All tie & Dye Saree and material.
4.	Dhoti	Dhoties with woven borders with extra warp in the border (except those made from 100% synthetic fibres and those made with more than 45% by weight of man-made fibres).
5.	Gamcha & Angavas tram	(a) Only cotton Gamchas produced in a loose weave. (b) Plain woven Angavas trams with border and with extra warp in the border made of any fibre except spunsilk.
6.	Lungi	Plain woven check lungies made of any fibre except spunsilk.
7.	Shirtings	Only 100% cotton check shirtings.
8.	Crepe fabrics	Only 100% cotton crepe fabric produced using highly twisted yarn.
9.	Towels	Towels with borders or headings made of cotton or blends of cotton (except terry towels).
10.	(a) Khes	Cotton or art silk khes fabrics in double cloth weave using counts ranging from 2/17s to 2/22s in warp and 8s to 12s in weft.
	(b) Bed Sheet	Cotton or art silk bed sheets with coloured woven borders or headings.
	(c) Bed Cover	Cotton or art silk bed covers with decorative or coloured woven borders or headings.
	(d) Counter Pane	Cotton or art silk counter panes with woven borders or headings woven in raised figures.
	(e) Furnishing	Cotton or art silk furnishings (including tapestry) woven in double cloth or pique weave.
11.	Table Cloth Table Mat & Napkins	Cotton or art silk items having woven borders on all the four sides.
12.	Duster & Basta	Cotton Duster and Bastas woven in plain or twill weave using yarn of counts not exceeding 10s.
13.	Chaddar	Chaddars with check or striped pattern woven using cotton or blends of cotton.
14.	Jamakkalam Durry or Durret	Mono coloured fabrics produced using coarse yarn ranging from 4s to 12s in warp and weft, made of cotton or art silk or combination with woollen yarn.
15.	Bukram Cloth	Bukram cloth made from cotton, wool, jute or in blends produced using counts of 8s to 12s in warp and weft.
16.	Mashru Cloth	Mashru cloth in satin weave having coloured stripes with silk or art silk in warp and cotton in weft.
17.	Low reed pick cloth	(i) Cotton cloth with 20s yarn in warp and weft with reeds and picks less than 36 and 32 respectively.

1

2

3

- (ii) Cotton cloth with 22s to 40s yarn in warp and weft with reeds and picks less than 40 and 36 respectively.
- (iii) Cotton cloth with 40s and above yarn in warp and weft with reeds and picks less than 44 and 40 respectively.

NOTE :—Nothing in this direction shall apply to—

- (a) Dhoties and Sarees.
 (b) Sarcies
 (c) Mosquito netting cloth
 (d) Leno cloth
 (e) Mesh cloth
 (f) Dyed and Printed cloth; and
 (g) Coated fabrics.

18. Silk . . . (i) All silk sarees having more than 25% of pure silk by weight in combination with other fibres with woven border/Pallav except Georgette, Chiffon and Crepe.
- (ii) All silk dhoties having more than 25% of pure silk by weight in combination with other fibres with woven borders.
19. Kambal or Kamblies Kambals produced using the wool of average 34 micron (fibre fineness) and coarser with a finished weight in range 300-450 gms/sq. mtrs. with fibrous surface imparted by milling and raising (except those made of shoddy woollen yarn).
20. Barrack Blankets . Barrack blankets produced using natural grey/black wool of average 34 micron and coarser with fibrous surface imported by milling and raising (except those made of shoddy woollen yarn).
21. Shawl, Loi, Mufflers, Pankhi etc. All such material woven in designs using woollen yarn alone or in combination with other fibres.
22. Woollen Tweed . 100% pure woollen tweeds in check or stripe designs and in twill weave woven using 7Nm to 9Nm yarn in warp and weft.

Japan

OECD Loan to Orissa

2388. DR. KARTIKESWAR PATRA
SHRI ANADI CHARAN
DAS } :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government of Orissa has submitted any revised proposals in response to the Union Government's proposal for external assistance from Japan with special Overseas Economic Co-operation-Fund Loan;

(b) if so, the details thereof; and

(c) the progress made so far to secure the loan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) Government of Orissa submitted the following three proposals for assistance from Japan in the 1991-92 OECF Loan package : (i) Upper Kolab Irrigation Project (2nd Loan), (ii) Upper Indravati Irrigation Project (right canal) and (iii) Rengali Irrigation Project. After consulting Ministry of water Resources proposals relating to Upper Indravati (right canal) and Rengali Irrigation projects were posed to OECF for Loan assistance.

(c) Government of Japan has not picked up any of the above projects for OECF loan assistance during 1991-92.